## **COUNCIL OF STATES**

Tuesday, 23rd February 1954

Oral Answers

The Council met at two of the clock, MR. CHAIRMAN in the Chair.

## **ORAL ANSWERS TO QUESTIONS**

#### INDIAN MISSION IN NAIROBI

•71. Strni SARDAR SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that representations have been made by the Government of the United Kingdom to the Government of India about the activities of the Indian Mission in Nairobi; and

(b) if the answer to part (a) above be in the negative, what are the reasons for the recall of Shri A. B. Pant, Indian High Commissioner in Nairobi ?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU): (a) No official representations were made by, or on behalf of, the U.K. Government.

(b) Shri Pant had served for over 5 years as our Commissioner in Nairobi and his transfer was due in the normal course.

SHRI SARDAR SINGH: Is the Government aware of the allegations which have been made against us in the *Daily Telegraph* and the *Daily Express* and other papers in England in this connection?

SHRI JAWAHARLAL NEHRU: Allegations about what?

SHRI SARDAR SINGH: The allegations were in connection with the activities of our Commissioner, Mr. Pant. The allegations were to the effect that he was indulging in anti-British activities.

SHRI JAWAHARLAL NEHRU: Yes, we have seen such reports in the British Press. As a matter of fact, I

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should like to express Government'3 appreciation of the services Shri Pant has rendered. It was naturally tys function and was also our desire that he should develop friendly relations between the Indians and the Africans there, in fact between all the communities there, and he succeeded in doing that in a very large measure. I cannot answer for the opinions or views of the newspapers in England.

SHRI SARDAR SINGH: I am very glad to hear the Government's appreciation of Mr. Pant's activities. I would like to ask whether Government would consider making friendly representations to the British Government, in view of the fact that the *Daily Telegraph* might almost be described as one of the official organs of the Conservative Party, and asking whether the British Government could use its influence to prevent such unjustified attacks against us?

MR. CHAIRMAN: That is a suggestion for action.

## INCREASE IN ARMED FORCES IN THE PORTUGUESE TERRITORIES IN INDIA

\*72. MOULANA M. FARUQI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there has recently been considerable increase in the armed forces in the Portuguese territories in India; and

(b) whether Government have taken any steps to ensure that peace in the border areas is not disturbed ?

THE DEPUTY MINISTER FOR EX-TERNAL AFFAIRS (SHRI A. K. CHANDA) : (a) There has recently been an increase in the armed forces and military equipment in Goa; and the military authorities have been authorised to requisition premises, vehicles and the services of certain categories of persons.

(b) The Government will take such steps  $a_s$  are necessary if the peace of the border areas is threatened.

695 Oral Answers [COUNCIL] مولانا ایم فاروقی : کیا گورنمذے کو دو چار دنوں کے اخباروں سے یہ خبر معلوم ھوئی ہے که وہاں کی پولیس نے کچھ لوگوں کے اوپر چھوٹے چھوٹے بمب پھیکے ھیں اور جو ان کے لیگرر تھے ان کو پکو ليا ه

t[MouLANA M. FARUQI: Is the Government aware of the press reports of the past three or four days that the police there threw small bombs on some people and arrested their leader?]

t[SHRi JAWAHARLAL NEHRU: Yes,

श्वी अवाहरलाल नेहर : जी हां, कुछ सवरें ऐसी उपी हैं और सास तौर से यु सबर छपी कि वहां के एक नामी सर्जन को एकाएक गिरफतार किया गया और वहां से शायद बाहर किसी और मलक को मेज दिया गया।

some such reports have appeared in the press and particularly a report has been published that a renowned surgeon was all of a sudden arrested and was perhaps sent to some other country.]

مولانا ایم فاروقی : کیا گورتبلت نے اس سلسلے میں کوئی پروٹسے کیا ہے یا اس قسم کی کوئی اور کارروائی كرنا ملاسب سنجها هے۔

ttMouLANA M. FARUQI: Has the Government made any protest in this connection or does it propose to take some such step?]

भी मबाहरताल नेहरुः ऐसे मामलों में जब तक कि वे अपने सिटीजंस (citizens) परकार्यधाही करते हैं तब तक हमारी गवर्गमेंट जाब्ते से किसी बात की नहीं कह सकती। यो इन बातों के 696

# बारे ने हमारी आम राय जाहिर है और हम उनसे वह कहते भी रहते हैं।

HSHRI JAWAHARLAL NEHRU: In such matters when they take action against their citizens it is not regular for our Government to say anything. Otherwise our opinion on these matters is generally known and we often apprise them of it.]

SHRIMATI VIOLET ALVA: Is the Government aware of the fact that a new tax has been imposed on the people of Goa towards the maintenance of this rising military strength?

SHRI JAWAHARLAL NEHRU: I do not know.

SHRI K. S. HEGDE: May I know what is the reason for this abnormal increase in the strength of their military forces there? Is the Government able to make out?

SHRI JAWAHARLAL NEHRU: That is for the Portuguese Government to answer.

SHRI K. S. HEGDE: Has the Indian Government no information on the reason for which there has been this increase in their military forces?

SHRI JAWAHARLAL NEHRU: We have no information on the mind of the Portuguese Government.

SHRI GOVINDA REDDY: Has any diplomatic correspondence been addressed to the Portuguese authorities in the matter of these increased forces?

SHRI JAWAHARLAL NEHRU: Not that I am aware of. Not specially for that purpose.

SHRI GOVINDA REDDY: Would the Government consider addressing such a communication in view of the present developments which are assuming increased importance and in view of the fact that the presence of large

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military forces there have tended to terrorise the inhabitants there?

SHRI JAWAHARLAL NEHRU: We shall certainly consider it.

SHRIMATI VIOLET ALVA: Would it be taken as a fear complex to suggest that, if the Indo-Pakistan situation worsens and the Indo-Portuguese relations also worsen, there could be a plan to convert Goa into another Formosa?

(No reply.)

SHRI P. SUNDARAYYA: Why could not the Government prevent the Portuguese from entering into their territory, as for instance, in the case of Daman, which they can reach only by crossing our territory?

SHRI JAWAHARLAL NEHRU: It is rather a vague and broad question. Normally we consider each individual case, and we have refused permission in certain cases, whenever we thought that that action was necessary.

SHRI P. SUNDARAYYA: In view of the Portuguese preparations in Goa for suppressing our people who are part of India, does not the Government think it necessary to take some drastic steps? One of them may be to prevent them from crossing our territory.

SHRI JAWAHARLAL NEHRU: Presumably the hon. Member is referring not to the normal Goan but to special people officials and the like.

SHRI P. SUNDARAYYA: Government officials.

SHRI JAWAHARLAL NEHRU: This is a matter which is considered in the case of each person applying for visa. We have sometimes taken that action.

SHRI P. SUNDARAYYA: My question is with reference to certain areas which are at present in the occupation

of the Portuguese Government, as for instance, Daman. They can reach Daman only by passing through our territory. In view of the anti-Indian activities of the Portuguese Government, why cannot the Government prevent officials and other important persons of the Portuguese Government from reaching that area which is surrounded by Indian territory?

to Questions

MR. CHAIRMAN: That, again, is a suggestion for action.

SHRI P. SUNDARAYYA: No, Sir. It is not a suggestion for action.

MR. CHAIRMAN: You say it Is desirable.

श्वी बी० के० पी० सिंहा : प्रधान मंत्री ने कहा कि जब तक गोग्रा को हकूमत अपने नागरिकों के साथ कार्रवाई करती है तब तक जाब्ते से भारत सर-कार कुछ नहीं कह सकती है । क्या में यह समझू कि भारत सरकार ने कोई कार्रवाई बेजाब्ते के तौर पर की है और अगर की है तो किस किस्म की कार्रवाई की है ।

f [SHRI B. K. P. SINHA: The Prime Minister said that when the Government of Goa took action against their citizens it was not regular for the Government of India to say anything. Am I to understand that the Government of India has taken an action in an irregular way and if so, what sort of action has been taken?]

श्री जवाहरलाल	नेहरु :	जो	শ্ন্ত
बेजाब्ते की कार्यवाही	होती	हें	उनका
जिक जाब्ते से थोड़े ह	ही किया	লা	ता है।

•(•[SHRI JAWAHARLAL NEHRU: Whatever actions are irregular they are not spoken of in a regular way.]

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